

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-17/2015/311/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the 11th January, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJHj/24/59 dtd 08.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 12.01.2024 till the morning of 17.01.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-
REGISTRAR (VIGILANCE)

Memo NO. HC. VII-17/2015/312/A, dated 11.01.2024

Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.

R
11/01/24
REGISTRAR (VIGILANCE)
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